

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (S) No.42 of 2020**

Lal Manoj Nath Shahdeo Petitioner
Versus
The State of Jharkhand & Others Respondents

CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. M.K. Roy, Advocate
For the Respondent-State : Mr. Ashish Kumar Thakur, A.C. to A.A.G. III

04/26.06.2020 Heard Mr. M.K. Roy, learned counsel for the petitioner and Mr. Ashish Kumar Thakur, A.C. to A.A.G. III, learned counsel for respondent-State.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Learned counsel for the respondent-State is directed to file counter affidavit within a period of two weeks.

Post this matter on 14.07.2020.

(Sanjay Kumar Dwivedi, J.)

Anit